NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P. (IB)-686(MB)2023

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024

NAME OF THE PARTIES: **Bank Of Baroda**
V/s
Arch Pharmalabs Limited
Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Savita Nangare appeared for the Financial Creditor. Adv. Rohit Gupta a/w Adv. Tasneem Zariwala appeared for the Corporate Debtor. Counsel for Corporate Debtor submits that some settlement talks are going on between the parties. At the request of the Counsel for the Corporate Debtor, list the matter on **20.02.2024** for final hearing.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
01.02.2024
Sushil